

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No.- 473/252/ND/2020

IN THE MATTER OF:

Spiritnoise Solutions Pvt. Ltd. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 01.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant :
For the ROC :
For the IT Dept. : Mr ZohebHossain, Sr Standing Counsel
Ms.Naincy Jain

ORDER

None for the appellant. Learned Counsel for the Income Tax Department undertakes to file report.

List on 10.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)